

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 35/07	IA 36/16 in TP 04/16	Hearing	397/398	K.Rajaiah Vs. Chamundeswari Studios & Lab Pvt .Ltd & 4 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>P. JASHREE D. for: K. VENKATRAMANI 080-41280811</i>	<i>Respondent no. 5</i>	<i>PS</i>
<i>2</i>	<i>K.V. SATISH . 98453 93750</i>	<i>Petitioner</i>	<i>K.V. Satish</i>

Counsel for petitioner is present. Counsel for R-5 is also present. Heard the counsel for R-5. No representation for R-1 to R-4. Shri K. Venkataramani, counsel for R-5 informed the Tribunal that he will contact the counsel appearing for R-1 to R-4 and inform the Tribunal on the next date of hearing.

List it for further hearing on 12.10.2017.


MEMBER (J)


MEMBER (T)